GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:254
ANSWERED ON:07.02.2014
SUBSIDY ON LPG CYLINDERS
Singh Shri Bhola;Yadav Shri Ranjan Prasad

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of consumers getting LPG subsidy directly into their bank accounts in the country, State/UT-wise;
- (b) whether the Government has received complaints from the consumers regarding getting lesser amount of subsidy into their bank accounts and if so, the details thereof and the action taken by the Government in this regard;
- (c) whether the Government has taken a decision to increase the number of subsidized LPG cylinders from 9 to 12 per consumer per year and to delink subsidy on the fuel for Aadhaar cards; and
- (d) if so, the details thereof and the financial loss likely to be accrued to the OMCs as a result thereof?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (Dr. M. VEERAPPA MOILY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 254 BY DR. BHOLA SINGH AND PROF. (DR.) RANJAN PRASAD SINGH TO BE ANSWERED ON 7TH FEBRUARY, 2014 REGARDING SUBSIDY ON LPG CYLINDERS

- (a): The State/UT-wise number of consumer getting LPG subsidy directly into their bank accounts is at Annexure.
- (b): All consumers under DBTL scheme on booking the first refill after becoming cash transfer compliant receive an advance of Rs 435. Additionally, after delivery of each subsidized cylinder they also receive the actual subsidy amount. OMCs have received some complaints on such issues and were able to promptly educate consumers. A detailed consumer education advertisement were also released in leading dailies.
- (c): Government has revised the cap on supply of subsidized LPG cylinder per domestic connection from 9 to 11 w.e.f. 01.02.2014 and 12 for the year 2014-15. The matter to delink Aadhaar cards from subsidy on domestic LPG cylinders was considered by Cabinet Committee on Political Affairs (CCPA) on 30.01.2014 and decision of the meeting is awaited.
- (d): The additional financial burden estimated for a change in cap from 9 to 12 would be around Rs. 3801 Crore per annum.